

(d) if so, the action taken/proposed to be taken in the matter; and

(e) whether there is any proposal to earmark some percentage of vending licences for the educated unemployed youth to afford them self-employment ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Tariff is prescribed by the Railways for all items of food supplied to railway passengers, the tariff is mandatory and is required to be displayed by all vendors. Complaints of overcharging, as and when received, are investigated and suitable remedial action is taken. Zone-wise details of such complaints in the last three years are given in the statement enclosed.

(c) No, Sir.

(d) Does not arise.

(e) No, Sir.

#### STATEMENT

Railways	No. of Complaints
Central	51
Eastern	1
Northern	38
North Eastern	-
Northeast Frontier	-
Southern	20
South Central	29
South Eastern	1
Western	-
<b>Total</b>	<b>140</b>

#### NCERT Behind Schedule

286. SHRI MOHAN RAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether NCERT is behind the schedule in placing its printing orders for school text books which may cause shortage during the coming academic session;

(b) if so, the reasons therefor; and

(c) the measures taken to rectify the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) Yes, Sir. The NCERT is somewhat behind schedule in its printing programme for the academic session 1996-97.

(b) The process of finalization of printing rates and procurement of paper through open tender took some time, which has caused partial upset of the normal printing schedule.

(c) By utilising the already available stock of books and by augmenting production on high priority basis, the Council expects to meet the demands of textbooks and prevent shortages during the coming academic session.

(Translation)

#### Self Employment Scheme in Gujarat

287. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether any self-employment scheme for urban poors has been implemented in some areas of Gujarat;

(b) if so, the total number of people benefited during the last three years, region-wise and the target fixed for 1995-96 in this regard;

(c) the total amount earmarked and disbursed for this scheme; and

(d) the total number of applications received in 1994-95 and 1995-96 and the number of out-of-turn applications rejected ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) Two Centrally-sponsored self-employment programmes for the urban poor, namely, Scheme of Urban Micro Enterprises (SUME) of Nehru Rozgar Yojana (NRY) and Prime Minister's integrated Urban Poverty Eradication Programme (PMIUPER), are being implemented in Gujarat. While the Scheme of Urban Micro Enterprises has been in operation since October, 1989, the Prime Minister's Integrated Urban Poverty Eradication Programme has been launched only in November, 1995.

(b) The Scheme of Urban Micro Enterprises (SUME) is monitored by the Central Government at the State level and not region-wise/town or city-wise. The number of people assisted during the last three years and targets fixed for 1995-96 are as under :-

Year	No. of People Assisted	
	NRY	PMIUPER
1992-93	4,765	-
1993-94	2,630	-
1994-95	1,663	-
1995-96 (Target)	4,397	3663

The Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPER) will be implemented in 27 (Twenty Seven) Class-II urban agglomerations of Gujarat.

(c) For the Scheme of Urban Micro Enterprises (SUME), Central subsidy and training funds of Rs. 149.32 lakhs were released against the allocation of Rs. 298.65 lakhs during the last three years, i.e. 1992-93 to 1994-95.

(d) Such information is not monitored at the Central level.

#### **Railway Lines**

288. SHRI UPENDRA NATH VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether Bihar provides around 16% of the total revenue of Railways but railway line expansion work is not being done in Bihar proportionately;

(b) whether there is a proposal to lay railway line between Barbadih of Palamu district of Bihar and Chirmiri of Madhya Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Expansion of railway network is taken up on basis of traffic requirements and availability of resources and not on Statewise revenue consideration. Statewise revenue collection figures are not maintained. However, Bihar has 3.04 route kms per 100 sq.km of one against the natural average of 1.90 route kms per 100 sq. kms.

(b) No, Sir.

(c) Does not arise.

[*English*]

#### **Varkala Underbridge**

289. SHRIMATI SUSEELA GOPALAN : Will the PRIME MINISTER be pleased to state :

(a) whether actual work on the Varkala Underbridge has been taken up

(b) if so, the quantum of work completed so far;

(c) if not, the reasons for not taking up the work;

(d) whether any time-bound programme has been chalked out by the Government for completion of the project; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (e). The construction of a Road Under Bridge in lieu of existing level crossing at Km.179/13-14 between Varkala and Akathumuri (in Quilon) has been approved for inclusion in the Railway's Works Programme for 1996-97. It will be treated as sanctioned after the Railway Budget for 96-97 is passed by Parliament. Action for taking up the work will be taken thereafter. Railway will complete their portion of work on bridge proper alongwith the completion of work on approaches by the State Govt.

#### **Regularisation of Government Accomodation**

290. SHRI R. SURENDER REDDY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to amend the rules governing the allotment in regard to retiring employees to exercise their choice for the purpose of nomination of the wards for regularisation of Government accomodation in the light of Supreme Court recent judgement on the petition of a railway employee;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (c). No such proposal is under Government's consideration.

[*Translation*]

#### **Waiting Rooms**

291. SHRI SATYA DEO SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to expand the existing waiting rooms for passengers of first class and A.C. class at Gonda junction; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Sir, there is no such proposal at present.

(b) Does not arise.

[*English*]

#### **Greater Noida Development Authority**

292. SHRI SURYA NARAYAN YADAV :

SHRI PREM CHAND RAM :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of number of allottees in Alpha Beta, Gama, societies schemes of Greater Noida Development Authority, separately;

(b) the number of persons who have taken the possession of their plots till date, scheme-wise;

(c) the number of persons who are still waiting to take possession of the plots and the reasons therefor;

(d) whether it is a fact that possession letters with certain discrepancies, were issued by the Authority;